

(15)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/167/2017  
NAME OF THE PETITIONER(S) : GRAIN TECHNOLOGIES PVT LTD  
NAME OF THE RESPONDENT(S) : ROC, CHENNAI  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1. B. Sarathbabu Advocate	representative cum RoC Chennai Respondent	B. Sarathbabu
2. ANTONY GREGOR	represented on behalf of Petitioner	Antony

**ORDER**

Counsel for the Applicant present. Counsel for RoC also present. Counsel for Applicant prayed for time to make submissions. At request, time is enlarged. Put up on 12.12.2017 at 10.30 A.M.

sd/-  
MEMBER (JUDICIAL)

ghk